

आयकर अपीलीय अधिकरण “बी” न्यायपीठ पुणे में।
IN THE INCOME TAX APPELLATE TRIBUNAL “B”
BENCH, PUNE

BEFORE SHRI S.S.GODARA, JUDICIAL MEMBER
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER

आयकरअपीलसं. / ITA No.817/PUN/2018
निर्धारणवर्ष / Assessment Year : 2013-14

Smt. Varsha Ulhasrao Rudrawar, Purva Ginning and Pressing, Main Road, Majalgaon, Dist. Beed – 431131. PAN: AEGPR 1837 J	Vs	The Pr.CIT-2, Aurangabad.
Appellant/ Assessee		Respondent /Revenue

Assessee by	Smt. J.P.Chandekar – AR
Revenue by	Shri M.G.Jasanani - DR
Date of hearing	07/07/2022
Date of pronouncement	11/07/2022

आदेश/ ORDER

PER DR. DIPAK P. RIPOTE, AM:

This appeal filed by the Assessee is directed against the order of Id.Pr.Commissioner of Income Tax-2, Pune for the A.Y. 2013-14 passed under section 263 of the Income Tax Act, 1961 [hereinafter also called as “the Act”] dated 20.03.2018.

2. The appeal came up for hearing on 7th June, 2022. At the time of hearing, Smt.J.P.Chandekar, Id.Authorised Representative(ld.AR) present for assessee. The ld.AR submitted that as per the Instruction of his client, this appeal may be permitted to be withdrawn and further prayed for withdrawal of the appeal. She filed letter dated 06.07.2022 requesting for withdrawal.

3. The Id.Departmental Representative [ld.DR] appearing for the Revenue has no objection if the appeal of assessee is dismissed as withdrawn.

4. We allow the assessee to withdraw the appeal.

5. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 11th July, 2022.

Sd/-
(S.S.GODARA)
JUDICIAL MEMBER

Sd/-
(DR. DIPAK P. RIPOTE)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 11th July, 2022/ SGR*

आदेशकीप्रतिलिपिअग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), concerned.
4. The Pr. CIT, concerned.
5. विभागीयप्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्डफ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary
आयकरअपीलीयअधिकरण, पुणे/ITAT, Pune.